

(c) if so, the details thereof and the status of the concerned proposal?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI VINCENT PALA): (a) No Scheme submitted by the State Government of West Bengal to Brahmaputra Board is pending with Central Government.

(b) The various types of works in respect of the development schemes and flood prevention schemes pertaining to Teesta, Balson and Mahananda are not covered under master plans prepared by Brahmaputra Board so far. However, the Board has undertaken the preparation of Master Plan on river Teesta and the works are under investigation stage.

(c) Does not arise.

Amount paid to hockey players

†887. SHRI MOTILAL VORA:

SHRI SATYAVRAT CHATURVEDI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the amount paid to hockey players for each tournament and the basis therefor;

(b) whether the players had boycotted Pune camp over payment of Champions Challenge Tournament concluded in Argentina; and

(c) if so, the steps being taken by Government so that due remuneration may be paid to hockey players in time?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL) : (a) The Government does not pay any match fee to any player, including hockey players, for participation in each tournament.

(b) and (c) The protest by Indian Hockey team was on account of non-fulfillment of contractual agreements by their federation. These payments are based on commercial sponsorship arrangements made by the federation and the Government has no role in such matters.

Preparation for Commonwealth Games

†888. SHRI RAGHUNANDAN SHARMA: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether preparation of Commonwealth Games, 2010 has been completed;

†Original notice of the question was received in Hindi.

(b) if preparations are completed, the details thereof and if not, the reasons for delay and by when these would be completed:

(c) distance of the places from Delhi where Commonwealth Games are to be organized; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) and (b) No, Sir. The work at most of the sports infrastructure projects for Commonwealth Games is progressing at a rapid pace. There have been some instances of delay for which recovery schedules have been worked out and these stadia/venues will be completed well before the Games.

(c) and (d) All the venues for the Commonwealth Games are in Delhi, however, there is only one Competition Venue for Commonwealth Games outside Delhi, which is located at Central Reserve Police Force Campus, Kadarapur, Gurgaon, Haryana where Big Bore Shooting events will be held. It is located at a distance of 46.4 Km. from the Games Village where all the athletes will be housed.

Sports infrastructure

889. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of funds released to various States in last ten years to build new and upgrade existing sports infrastructure; and

(b) whether any scheme exist to promote sports and provide sports training and infrastructure at primary and secondary schools in the country and particularly in rural areas?

THE MINISTER OF STATE IN THE MINISTRY OF YOUTH AFFAIRS AND SPORTS (SHRI PRATIK PRAKASHBAPU PATIL): (a) The Centrally Sponsored Sports Infrastructure Schemes have been transferred to State Sector w.e.f. 1.4.2005. Since then, no new sports infrastructure projects have been sanctioned. Under the erstwhile Scheme of Creation of Sports Infrastructure, the available information regarding State-wise grants released and committed liabilities from 2002-2003 to 2006-2007 is given in Statement (See below).

(b) For creation of basic sports facilities in village panchayats and block panchayats, a centrally sponsored scheme titled "Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA)" is being implemented by the Ministry from 2008-09. The scheme, *inter alia*, provides for grant of Rs.1 lakh and Rs.5 lakh for creation and development of play-fields in village panchayats and block panchayats respectively. Majority of playfields under the scheme are being created/developed in schools.